

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated : 28th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s): Mr. Vishal Gupta
Mr. Kumar Mihir**

**Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. Dhananjay Baijal**

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **10.07.2014**.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**